Chloramphenicol is a single reaction process involving simple technology and was considered not desirable in view to the long term aim of establishing production of Chloramphenicol from basic stages, a price of Rs 650/- kg was fixed for L-Base This step ensures that its conversion into Chloramphenicol leaves only a reasonable margin of profit for the concerned units, while maintaining a uniform price for indigenous production of Chloramphenicol from basic stages, pooled price and for production of Chloramphenicol from L-Base Any surplus accruing to State Chemicals & Pharmaceuticals Corporation of India Ltd on account of higher price allowed to the Corporation for L-Base then what may work out as per CCI&E's formula would be adjusted while fixing the prices of canalised bulk drugs for the year 1978-79

Separate price of Chloramphenicol produced from L-Base was never fixed earlier by the Government However from the year 1970 onwards, the price of Chloramphenicol produced from basic stages has been notified from time to time Similarly pooled price of Chloramphenicol distributed by State Chemicals & Pharmaceuticals Corporation of India Ltd has also been revised from time to time Producers of Chloramphenicol from basic stages have been compensated to the extent of difference between the indigenous price and the pooled price, if any, in the past Cost-*cum*-technical examination for fixing fair price of Chloramphenicol produced from L-Base is also already in progress by the BICP and after the Bureau's report is received, appropriate action would be taken thereon

(b) Consequent to increase in the pooled price of Chloramphenicol Powder from Rs 524 60/kg to Rs 586/kg, the percentage increase in formulation, prices ranges from 2 to 11 per cent

(c) The price of *Rs 650* per kg for L-Base was fixed only with a view to ensure that reasonable return is enjoyed by the manufacturers producing Chloramphenicol from L-Base and also to maintain the price of Chloramphenicol produced from L-Base, as well as from the basic stage at the pooled price level of Rs 586/kg The price of Rs 586 per kg for basic stage production of Chloramphenicol was fixed on the basis of cost-*cum*-technical examination and as such the question of giving advantage to any unit or category of units does not arise

**गया-पटना रेल लाइन का बदलना**

2776 **श्री एच० एल० पी० सिन्हा :** क्या रेल मंत्री यह बताने की कृपा करेंगे कि ।

(क) क्या बिहार मे गया मे पटना तक रेल लाइन का दोहरी बनाने का विचार है और यदि हा तो कब तक और यदि नही, तो इसके क्या कारण हैं और

(ख) क्या सरकार का विचार गया से बोध गया तक रेल लाइन बिछाने का है और क्या इस सबध म प्रस्ताव पहले से ही इस विभाग के विचाराधीन है ?

**रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण)** (क) जी नही । वर्तमान तथा प्रत्याशित यातायात की आवश्यकताओ को पूरा करने के लिए इकहरी लाइन वाले इस खड की वर्तमान क्षमता पर्याप्त समझी जाती है

(ख) गया और राजगीर के बीच बडी लाइन के निर्माण के लिए टोह इजीनियरी एव यातायात सर्वेक्षण किया जा रहा है । सर्वेक्षण दल इस लाइन का बौद्ध गया तक बढाने की सभावना पर भी विचार करेगा । सर्वेक्षण के परिणाम मालूम हो जाने के बाद

इस लाइन के निर्माण के बारे मे विनिश्चय किया जायेगा जो धन की उपलब्धता पर भी निर्भर करेगा ।

**गाजियाबाद और फरीदाबाद में गैस के सिलेण्डरो की सप्लाई में अनियमितता**

2777 **श्री अघन सिह ठाकुर** क्या **पेट्रोलियम तथा रसायन और उर्वरक** मत्री यह बताने की कृपा करेगे कि

(क) क्या सरकार का पता है कि दिल्ली के समीप गाजियाबाद और फरीदाबाद जैसे नगरा म कुकिंग गैस की एजेंसिया क मालिक गैस के सिलण्डरा की सप्लाई के मामले म बडे पैमाने पर अनियमितताए करते है जिसम उपभोक्ताओ का बहुत कठिनाइया हाती ह और

(ख) यदि नही ता क्या सरकार इस मामल की जाच करगी जिसम उपभोक्ताओ का कठिनाइया न हा ?

**पेट्रोलियम तथा रसायन और उर्वरक मत्री (श्री हेमवती नन्दन बहुगणा)** (क) और (ख) इडियन आयल कार्पोरेशन अथवा पेट्रोलियम और रसायन और उवरक मत्रालय का गाजियाबाद और फरीदाबाद का तरल पेट्रोलियम गैस (खाना पकान की गस) एजेंसिया क मालिका द्वारा की गई बडे पैमान का अनियमितताओ की कोइ शिकायत नही मिली है फिर भी तरल पेट्रोलियम गैस का अपर्याप्त उपलब्धता क कारण कमी आन की शिकायतें मिली है । तरल पेट्रोलियम गैस की उपलब्धता शकरबस्ती (दिल्ली) जहा स इन दोनो नगरो का गैस की सप्लाई की जाती है कुछ समय के लिय अपर्याप्त हो गई थी । और उपभोक्ताओ का सिलेण्डरो रिफिल की सप्लाई सबधी माग की शिकायतो की लम्बी सूची बन गई थी । जनवरी 1978 के तीसरे सप्ताह के आरम्भ स गाजियाबाद और फरीदाबाद मे गैस की नियमित और सामान्य सप्लाई करना सभव हो गया है ।

**Medical Examination of Casual Gangmen**

2778 SHRI A K ROY Will the Minister of RAILWAYS be pleased to state

(a) whether a large number of Casual Gangmen in Dhanbad Division Eastern Railway have been declared unfit for the job of Gangmen in Medical Examination but fit for other jobs

(b) if so the names of such Casual Gangmen indicating the length of their services

(c) action taken to provide these poor Casual Gangmen alternative jobs and

(d) the reasons for not following the directives of Railway Board regarding relaxed standard of Medical Examination for these Casual Gangmen?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN) (a) Yes 72 were declared medically unfit for the category of Gangmen

(b) A statement is attached

(c) and (d) Appointment in alternative categories is subject to the availability of vacancies in the alternative categories for which casual labour are found fit 30 have already been provided with alternative jobs 4 have not yet turned up for appointment The balance of 38 cases are under consideration

*STATEMENT*

| Sl No | Name | Date of appointment |
|---|---|---|
| 1 | 2 | 3 |
| | S Shri | |
| 1 | Mangru Mahato | 16-2-67 |
| 2 | Jumon | 6-3-69 |
| 3 | Noor Ansary | 16-2-68 |